

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1464

ANSWERED ON:27.11.2009

TH AGRAHAYANA SAKA INCREASE IN NUMBER OF TAX ASSESSEES

Ramasubbu Shri S.

Will the Minister of FINANCE be pleased to state:

- (a) whether more employees particularly the Government employees have come into the tax net due to the implementation of the Sixth Pay Commission Report;
- (b) if so, the details thereof in comparison to the last year;
- (c) whether the revenue from Income Tax has also increased considerably;
- (d) if so, the details thereof;
- (e) the number of refunds reported during the year; and
- (f) the time by which all refunds are likely to be settled?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a) & (b) There has been general increase in salary of Government employees on implementation of the Sixth Pay Commission Report. The implementation of the scheme has been made in two stages i.e. in Financial Years 2008-09 & 2009-10. The exact reflection of increase in salary on tax net is not ascertainable due to the admissible deductions and relief available to the employees. The exact details about the same are neither available nor maintained separately, as the department does not segregate/classify the returns of income of government employees.

(c) & (d) The taxes paid by employees are included under the head Personal Income Tax. Revenue from Personal Income Tax was Rs 1,23,067 crores in Financial Year 2008-09 as against Rs 1,18,904 crores in Financial Year 2007-08.

(e) Number of returns claiming refund received during current financial year 2009-10 (upto October 2009) is 46.51 lakhs.

(f) The statutory time limit to process returns and issue refund for returns received in financial year 2009-10 is 31-03-2011.